

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/ 10426 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Kamrup, Amingaon

Dated Guwahati, the 13th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Memo no. DJKA/7725/2023, dated 29.09.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Monmayuri Gogoi, Civil Judge (Jr. Div.), Rangia, Kamrup has been granted permission to avail LTC for the block period of 2022-2025, to travel to Jaisalmer via Jaipur and return from Jaisalmer to Guwahati, along with her husband Shri Parimal Borpatra Gohain and son Shri Rudram Gohain, w.e.f. 14.10.2023 to 22.10.2023, by the shortest possible route, as per existing Rules.

Smti. Monmayuri Gogoi may be informed accordingly.

Thanking you,

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10427-10430 /A. Dated 13th October, 2023
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Monmayuri Gogoi, Civil Judge (Jr. Div.), Rangia, Kamrup for information, with reference to her letter dated 29.09.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR(VIGILANCE)

